

Statement 6: Financing of Gross Fiscal Deficit – 2008-09 (Accounts)

State	Market Borrowings	Loans from Centre	Special Securities issued to NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	9,151	-391	-14	412	583	270	-1,812	321	-1,621	1,341	4,164	12,406
2. Bihar	3,757	-279	529	451	144	293	-691	-96	-222	-213	-1,168	2,507
3. Chhattisgarh	-153	95	-3	7	74	266	30	-97	81	-48	776	1,027
4. Goa	404	-23	28	1	166	65	106	-37	-	87	16	813
5. Gujarat	7,618	-332	-74	848	320	382	798	663	-22	-382	620	10,438
6. Haryana	2,505	-47	-80	182	352	-5	217	34	-27	37	3,390	6,558
7. Jharkhand	425	-165	436	209	257	-	154	11	114	121	2,190	3,751
8. Karnataka	6,583	135	-164	266	1,176	1,864	1,554	968	-52	-8	-3,590	8,732
9. Kerala	4,782	476	-102	221	2,589	-3	132	-86	23	-31	-1,655	6,346
10. Madhya Pradesh	3,957	709	-126	539	204	13	237	-40	62	-487	-633	4,434
11. Maharashtra	16,968	-35	428	517	803	190	1,240	3,156	42	-332	-8,978	13,999
12. Orissa	-670	74	66	272	459	-52	576	-13	-1	-43	-334	334
13. Punjab	5,739	105	-403	-718	720	359	645	-171	-11	-125	551	6,690
14. Rajasthan	5,195	-66	-434	417	1,405	88	346	41	21	-67	27	6,973
15. Tamil Nadu	8,792	724	-172	553	578	810	1,576	194	78	-272	-4,314	8,548
16. Uttar Pradesh	10,296	-778	426	580	2,944	2,760	-2,525	974	78	-369	6,128	20,513
17. West Bengal	11,543	-352	287	-25	355	-121	1,231	306	274	-310	370	13,558
II. Special Category												
1. Arunachal Pradesh	26	-4	20	85	79	-	153	2,780	-2	-51	-2,756	330
2. Assam	2,015	-69	17	166	390	-110	30	162	99	-32	-4,075	-1,407
3. Himachal Pradesh	1,752	-44	60	95	515	164	217	54	-20	-500	-15	2,278
4. Jammu and Kashmir	1,264	-108	453	365	581	195	-327	106	-	-168	-35	2,325
5. Manipur	303	-240	199	1	52	-8	84	117	-48	-60	-184	217
6. Meghalaya	186	-53	6	30	46	-	233	58	16	-15	-71	435
7. Mizoram	30	-12	-2	-2	188	1	38	-149	-72	-4	79	94
8. Nagaland	365	-21	-2	38	30	-	214	-106	-126	66	-117	341
9. Sikkim	248	-14	-2	36	29	2	23	-5	49	-7	-126	234
10. Tripura	78	-26	-19	20	67	14	53	-11	4	-6	95	270
11. Uttarakhand	884	-19	121	133	531	104	61	-331	-238	-87	686	1,845
All States	1,04,041	-761	1,479	5,698	15,641	7,542	4,594	8,800	-1,522	-1,964	-8,959	1,34,589
<i>Memo item:</i>												
1. NCT Delhi	-	-	43	-	-	-	-	-	-	-	2,781	2,824
2. Puducherry	-	-16	-12	-	41	12	27	130	-	350	-161	371

‘-’: Nil/Negligible.

Note : 1. Same as in Appendix Table 17.

2. The detailed break-up of ‘Discharge of Internal Debt’ was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under ‘Others’. The financing items under ‘Internal Debt’ for these States are, therefore, not on a net basis except ‘Others’.

3. ‘Others’ include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source : Budget Documents of the State Governments.